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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU⁰⁵ BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.456/BB/2018	For final hearing	Sec 252	M/s Unique Maps Mapping Solutions Pvt Ltd	Ashwini S Koppal, Advocate	ROC	ROC report received

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

PETITIONER/s: *Ashwini Koppal*

Unique Maps Mapping Solutions Pvt Ltd

(Signature)

12-09-2018

RESPONDENT/s:

ORDER

Heard Ms. Ashwini Koppal, Learned Counsel for Petitioner.

Order reserved.

(Signature)
Member (T)

(Signature)
Member (J)

Balaji

(Signature)